

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**A. NO. 190 OF 2018&  
IA NO. 878 OF 2018**

**Dated: 08<sup>th</sup> August, 2019**

**In the matter of:**

**Uttarakhand Power Corporation Ltd.  
Versus  
India Glycols Ltd. &Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **02.09.2019.**

**Court Master/PS**

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